IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

ORIGINAL APPLICATION NO.1204/99

DATE OF ORDER : 20.6.2001

Between: -

B.Anantaiah @ Antaiah

...Applicant

And

- The Union of India, rep. by the General Manager, Telecom District, Suryalok Complex, Hyderabad.
- 2. The Division Engineer, Telecom, Adarsh Nagar, (Rural), Hyderabad-500 463.
- The Sub-Divisional Officer, Telecom, Vikarabad Sub Division, Vikarabad.

...Respondents

Counsel for the Applicant : Shri R.Yogender Singh

Counsel for the Respondents: Shri B.N.Sarma, Sr.CGSC

CORAM:

THE HON'BLE JUSTICE SHRI V.RAJAGOPALA REDDY : VICE-CHAIRMAN (Order per Hon'ble Justice Shri V.Rajagopala Reddy, VC).

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(Order per Hon'ble Justice Shri V.Rajagopala Reddy, VC).

The grievance of the applicant is that though he was working continuously from 1977 to 1985 and again from 1989 to 1992 thus completing more than 240 days in each year, he was not continued in service nor granted temporary status for eventual absorption. In the reply, however, it is stated that no records are available with the respondents.

- 2. The applicant in support of his case had filed Muster Rolls as Annexure-I (pages 7 to 10 to the OA). Respondents are therefore directed to verify from the above annexure as to the genuineness of the allegations made by him with reference to the records available with the respondents and consider placing his name in Muster Rolls and for grant of temporary status. Respondent No.2 is directed to look into the case of the applicant and take appropriate action as stated supra.
- 3. The O.A. is accordingly disposed of. No order as to costs.

(V.RAJAGOPALA REDDY) Vice-Chairman

Dated: 20th June, 2001.
Dictated in Open Court.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

COPY TO:

- 1. HVRGRJ
- 2. HMVN:MEMBER (ADMN)
- 3. HMSKA: MEMBER (ADMN)
- 4. HBR : MEMBER : (JUDL)
- 5. D.R. (ADMN),
- 6. SPARE
- 7. ADVOCATE
- 8. STANDING COUNSEL

CIST AND LIND COURT

TYPED BY

APPROVED BY

THE HON BLE MR JUSTICE V.RAJA GOPAL REDDY: VICE - CHAIRMAN :

THE HON'BLE MR MV. NATARAJAN : MEMBER :

THE HON'BLE MR SK AGRAWAL: MEMBER:

THE HON'BLE MRS. BHARATI RAY: METBER:

DATE: 20/6/2001

MA/RA/EP.NO.

IN

0.A, NO. 1204/99

ADMITTED AND INTERIM DIRECTION.

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DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

PROET REJECTED,

NO CROER ASTO COSTS.

Bestral Administrative Informal
Seatral Administrative Informal
Seatral DESPATCH

28 JUN 2001

हैरवाबाव न्यायवीर HYDERABAD BENCH